

(J.H.C. Sch. 1-7)

H.C.MISHRA  
REGISTRAR GENERAL  
JHARKHAND HIGH COURT  
RANCHI

☎ : 2481449 (O)  
2481116 (F)  
File No. XIX(15)/1/2005 Apptt.

Letter No.: / Apptt.  
Dated the 18<sup>th</sup> March, 2011

To

The Secretary to the Government,  
Department of Personnel,  
Administrative Reforms & Rajbhasha,  
Jharkhand, Ranchi.

**Sub: Appointment of Special Judge, C.B.I. ( AHD Scam Cases), Ranchi.**

Sir,

I am directed to inform that the Court have been pleased to place the services of Sri Nitya Nand Singh, Additional Judicial Commissioner, Khunti at the disposal of the State Government for his appointment and posting as Additional Judicial Commissioner-cum-Special Judge, C.B.I. (AHD Scam Cases) at Ranchi vice Sri Sajjan Kumar Dubey, since under orders of transfer. He may also be vested with all the additional powers presently exercised by Sri Sajjan Kumar Dubey.

I am, therefore, to request you to be kind enough to issue necessary notification in this regard at the earliest. .

Yours faithfully,

**Sd/- H.C.Mishra**  
Registrar General.

Memo.No. 6090-93 /Apptt. Dated Ranchi, the 18.03.2011  
XIX(15)/1/2005

Copy forwarded to the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/Accountant General (A&E), Jharkhand G.E.-5, Doranda, Ranchi/ Judicial Commissioner, Ranchi and Sri Nitya Nand Singh, Additional Judicial Commissioner, Khunti for information and needful.

  
18/3/11  
Registrar General